

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:6610
ANSWERED ON:08.05.2003
ANNUAL GRANTS PROVIDED TO SHIA AND SUNNI WAKF BOARDS
SURESH CHANDEL

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether annual grants are provided to the Shia and Sunni Wakf Boards by the Government;
- (b) if so, the details of the grants provided during each of the last three years;
- (c) whether the land of graveyards under Wakf Board property is prohibited to be leased out but despite these provisions the land of the several graveyards in the country especially in district Kullu and Kullu City of Himachal Pradesh are being leased out in connivance with Wakf Boards Chairman and their officials;
- (d) if so, the steps taken by the Government to check such activities and the action taken against the guilty persons of the Wakf Board; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT(DR. SANJAY PASWAN)

- (a) to (e) The information is being collected from the State Governments/UT Administrations and will be laid on the table of the House.